

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION

(In terms of the resolution passed by the Full Court
of the Madras High Court held on 03rd September, 2009)

Hon'ble Mr.Justice N.SATHISH KUMAR		DATE OF APPOINTMENT : 16.11.2016			
Sl.No.	Items	Description	Self	Spouse & Dependants	Remarks
1	Landed Property	<p>a) Lands</p> <p>b) House Property</p>	<p>1) Agriculture Land measuring 1.05 Acre in R.S.No.169/1, Ooty Rural purchased in the year 2003 dated 17.02.2003 (above extent may vary subject to the outcome of final decision in partition suit pending)</p> <p>2) 63 cents of agricultural land in R.S.No.589/2C of Ootacamand Rural Village.</p> <p>1) 1/3 share in House Building bearing Door No.2/381, 2/387, 2/385, 2/388 in R.S.No.169/1 (by ancestral)</p> <p>2) Apartment bearing Flat No;C311, 3rd floor, C Block, Patta No.717, Old S.F.No. 349/1A2A, New S.F.No. 349/1A2 at Chinnavedampatti Village, Coimbatore. Purchased on 24/3/2011.</p> <p>3) Residential House bearing No.2/523 in R.S.No.589/2C of Ootacamand Rural Village.</p>	<p>1) 1450 Sq.ft. Plot No.10, Tirumalai Nagar, Sirumugai Purchased after the sale of 12 cents owned by her as per settlement of her father dated 09.10.2012</p> <p>2) Agreement dated 12.12.2011 in respect of 1200 sq.ft. in Plot No.1349 at Sri Kandaguru Nagar, P.G.V.Educational Complex, Varapalayam, Tudiyalur. Monthly instalment Rs.2000/ - per month paid from the year 2010. (Value of the site Rs.1,60,000/-)</p>	

2.	Securities & Investments	<p>a) Savings Bank (Name of the Bank & cash on hand)</p> <p>b) Fixed Deposits</p>	<p>1. State Bank of India, Egmore, Chennai. - Salary Savings including CPS, A/c.No.10835044025 - Rs.44,50,000/- as on 22.11.2019 .</p> <p>2. State Bank of India, Coimbatore - Savings Bank A/c No.10857796422 - Rs.35,000/- as on 22 .11.2019.</p> <p>3. Canara Bank, Ooty - Savings Bank A/c No.1234101011491 - Rs.6,125/- .</p> <p>Canara Bank, Ooty Rs.1,34,101/-</p>	<p>1.State Bank of India, Ooty S.B.A/c No.10834989670 – Rs.1,00,000/- in the name of Mrs. Radhamani, wife.</p> <p>2. C.B.S. Savings Post Office A/c No.4537336861 - Rs.4,50,000/-</p> <p>1. Canara Bank, Ooty, FD in the name of Kishanth Kumar, son -Rs.1,788/-</p> <p>2. State Bank of India, Ooty, FD in the name of Kishanth Kumar, son - Rs.1,46,121/-</p> <p>3. State Bank of India, Ooty, FD in the name of Dinuprashanth, son, Rs.1,46,121/-</p>	
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		c) GPF	As per the account maintained in A.G's Office.		
		d) Insurance	LIC Policy for a sum of Rs.10,00,000/- Date of Maturity 01.10.2027. Annual Premium Rs.82,020/-	<p>1. LIC of India Policy for a sum of Rs.10,00,000/- half-yearly Premium Rs.40,379/- in the name of Mrs. Radhamani, wife</p> <p>2. LIC Policy for a sum of Rs.1,00,000/- half-yearly Premium Rs.2,646/- in the name of Mrs.Radhamani, wife</p> <p>3. LIC Policy for a sum of Rs.10,00,000/- for 20 years - Half-yearly Premium Rs.25,804/- in the name of Kishanth Kumar – son.</p> <p>4. LIC Policy for a sum of Rs.10,00,000/- for 20 years - Half-yearly Premium Rs.25,606/- in the name of Dinuprashanth – son.</p>	
		e) P.P.F.	Monthly instalments Rs.6,000/- Head Post office, Ooty.		

3	Other Assets (Moveable)	a) Jewellery (by Approximate weight) b) Vehicles	Maruthi Alto LX1 TN 43 A 9471	Gold Jewels of wife - 150 sovereigns Wolkswagen Polo car TN-02-AQ-9955 (second hand)	
4	Liabilities	Loans if any	Loan of Rs.12,20,000/- as on 24.3.2011 – 10 years, 120 instalments @ Rs.16,806/- per month Rs.40,00,000/- House Loan Advance availed from Government vide G.O.Ms.No.536 Dated 18-07-2018 - 100 Instalments - At Rs. 44,000/- per month.		